

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2790**

TO BE ANSWERED ON THE 13TH MARCH, 2018 /PHALGUNA 22, 1939 (SAKA)

INTERNAL SECURITY

†2790. SHRI SADASHIV LOKHANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to constitute any Committee for improving the police force of the States and other police organisations in order to deal with terrorism and strengthen the internal security;

(b) if so, the details thereof;

(c) whether the said Committee has been constituted; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): 'Police' and 'Public Order' are State subjects as per the 7th Schedule of the Constitution of India. However, the Central Government assists the State Governments in matters such as terrorism, acknowledging it as a shared responsibility. Therefore, in order to enhance the capacity of the State Police Forces to deal with terrorism, the Central Agencies conduct the training programmes / workshops on intelligence gathering and sharing, training of Special Forces to deal with terror incidents and investigation of terror related cases. No committee has been constituted recently by the Government in this regard.
